

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 13381/1984

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(1) IA NO. 68823 and 68824 of 2025 (APPLNS. FOR PERMISSION AND EXEMPTION FROM FILING O.T. ON B/O P.W.D, MATHURA)

IA No. 68823/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 68824/2025 - EXEMPTION FROM FILING O.T.

(2) IA NO. 38664 OF 2025 (APPLN. FOR PERMISSION ON B/O OF U.P. RAJYA VIDYUT UTPADAN NIGAM LTD.)

IA No. 38664/2025 - APPROPRIATE ORDERS/DIRECTIONS

(3) I.A. NOS.99054 & 99055 OF 2024

Date : 30-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

Amicus Curiae

Mr. A.D.N. Rao, Sr. Advocate

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Mr. Adarsh Tripathi, AOR
Mr. Vikaram Singh Baid, Adv.
Mr. Ajitesh Garg, Adv.

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Mr. Shishir Deshpande, AOR
Ms. Pooja Tripathi, Adv.
Mr. Amit Kumar, Adv.
Mr. Abhishek Verma, Adv.

Petitioner-in-person
Applicant-in-person

UPON hearing the counsel, the Court made the following
O R D E R

[1] IA NO. 68823 and 68824 of 2025

1. The Central Empowered Committee (CEC) is directed to conduct an inquiry in these applications and submit its report within a period of six weeks from today.

2. List on 23.09.2025.

[2] IA NO. 38664 OF 2025

1. The Central Empowered Committee (CEC) is directed to conduct an inquiry in this application and submit its report within a period of six weeks from today.

2. List on 23.09.2025.

[3] I.A. NOS.99054 & 99055 OF 2024

List these applications along with I.A. No.22551/2025 on 23.09.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR